

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 520/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: Steelfab Scaffoldings & Engineering Pvt. Ltd.
V/s.
DKP Engineers & Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Ajit Singh Tewari 116 Omkar Deosthale	Authorised Representative for Corporate Debtors	
2.	J. A. Udaguri, Adv.	Adv.	J. A. Udaguri Adv.

ORDER

T.C.P. 520/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. Certain legal objections have been raised by both the sides.
3. Directed to file the objections in writing by the Respondent.
4. On receiving the objections the Petitioner shall file Reply to the objections.
5. The matter is to be listed for hearing on 04.01.2017.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
22.11.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)